

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**Appeal no. 67 of 2013 &
IA 110 of 2013**

Dated: 21st March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Reliance Industries Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)

Counsel for the Appellant (s): Mr. Parag Tripathi, Sr.Adv.,
Mr.Dr.Abhishek Manu Singhvi,Sr.Adv
Mr.K.R. Sasiprabhu,Adv.,
Mr. Gaurav Mitra, Adv.,
Mr.Rajat Nair, Adv.,
Mr. Amit Bhandari, Adv.,
Ms. Samreen, Adv.

Counsel for the Respondent(s): Mr. Saurav Aggarwal, Adv. &
Mr. Rakesh Dewan, Adv. for PNGRB
Mr. C.S. Vaidyanathan, Sr.Adv.,
Mr. Piyush Joshi, Adv.,
Mr. Aspi Kapadia, Adv. &
Ms. Sumiti Yadava, Adv.

ORDER

Admit. Issue notice to the Respondents. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **09.04.2013 at 2.30 P.M.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/rt